

**Central Administrative Tribunal  
Madras Bench**

**OA 310/00177/2014**

**Dated Tuesday the 26<sup>th</sup> day of March Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member (J)  
&  
Hon'ble Mr. T. Jacob, Member (A)**

Dr. K. Thambidurai  
Principal, Kendriya Vidyalaya  
Kalpakkam, Tamil Nadu. .. Applicant

By Advocate **M/s. Deenadayalan**

**Vs.**

1. Commissioner  
Kendriya Vidyalaya Sangathan  
18 Institutional Area, SJS Marg  
New Delhi.
2. The Additional Commissioner (Admn)  
Kendriya Vidyalaya Sangathan  
18 Institutional Area, SJS Marg  
New Delhi.
3. The Joint Commissioner (Admn)  
Kendriya Vidyalaya Sangathan  
18 Institutional Area, SJS Marg  
New Delhi.
4. The Deputy Commissioner  
KVS, R.O. Chennai. .. Respondents

By Advocate **Mr. M. Vaidyanathan**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. Counsel for the respondents present. It is seen that the applicant was absent even on previous occasion i.e. 07.03.2019. Accordingly the matter was posted for today under the caption 'For Dismissal'. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob)  
Member (A)

26.03.2019

(P. Madhavan)  
Member(J)

AS